

In the National Company Law Tribunal, Jaipur

Item No. 208

CP No. 96(ND)/2017

TA No. 42/2018

UNDER SECTION 241-242 OF COMPANIES ACT, 2013

In the matter of:

M/s. Dinesh Kumar Jalan & Ors.

.....Applicant/Petitioners

VS.

M/s Prestige City Developers Pvt. Ltd. and Ors.

.....Respondent

Order delivered on 05.12.2019

Coram: SH. P. S. N. PRASAD, HON'BLE JUDICIAL MEMBER

SH. RAGHU NAYYAR, HON'BLE TECHNICAL MEMBER

For Petitioner (s) : Amol Vyas, Adv.

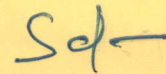
For Respondent(s) : Yash Sharma, Adv.

ORDER

Post this matter along with the connected matter on 17.01.2020.



**(RAGHU NAYYAR)
TECHNICAL MEMBER**



**(P. S. N. PRASAD)
JUDICIAL MEMBER**